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SCHEME FOR MODEL LAY OUT OF VILLAGES

- 154. SHRI D. K. PATIL: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether Government have formulated any scheme for model lay out of villages like cities:
- (b) if so, what are the details of that scheme;
- (c) how many villages have been laid out in India as per this scheme; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) to (d) Village planning is done by the State Governments. The Government of India have not formulated any scheme for model layout of villages. The Town and Country Planning Organisation of this Ministry, however, gives advice on the layout of villages in respect of the projects which are referred to them. These projects are implemented by the State Governments themselves. The Town and Country Planning Organisation have given advice in the case of mode! plans of villages in the Rajasthan Canal Resettlement Project, model villages for Harijans, Settlements in Vishakhapatnam District and replanning of villages in Delhi.

NUMBER OF MEDICAL COLLEGES IN **INDIA**

- 155. SHRI D. K. PATIL: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- (a) the total number of Government and Semi-Government medical colleges at present in the country; and
- (b) the total number of students in the said colleges?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU): fa)

99, including 16 private colleges. This does not include the privately managed medical colleges started between 1970 to 1972.

to Questions

(b) 12778.

ALLOTMENT OF SHOP PLOTS IN **AZADPUR**

- 156. SHRIMATI SITA DEVI: Will the Minister of WORKS AND HOUSING be pleased to state
- (a) whether Government have received complaints to the effect that there has been much bungling in the allotment of shop plots in Azadpur. New Sabzi Mandi site.
- (b) the specific nature of complaints and whether an enquiry has been instituted in this; if so, the conclusions thereof; and
- (c) the names of the persons involved in this and the action taken or proposed to be taken against them?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) No.

(b) and (c) Do not arise.

ALLOTMENT OF HOUSE SITES IN **RURAL AREAS**

- 157. SHRI SITARAM KESRI: Will the Minister of WORKS AND HOUSING be pleased to state:
- (a) whether it is a fact that the achievements of targets in respect of allotment of house sites to the landless in the rural areas has been very low;
- (b) if so, the reasons for the slow progress; and
- (c) the steps proposed to be taken to fulfil the targets by the end of the Fifth Five Year Plan?